NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 113 & 174 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. HUHTAMAKI PPL LTD.

SECTION OF THE COMPANIES ACT: 230-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

YUYRAJ K. SINGH JADV. FOR PETITIONER VB DESAI Z DINANJI

<u>Common Order</u> <u>TCSP 172/230-232/NCLT/MB//MAH/2017</u> <u>TCSP 173/230-232/NCLT/MB//MAH/2017</u>

Wrongly on Board. Matters already disposed of.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)